....

†[THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): (a) Presently, the Tarapur Atomic Power Station is the only atomic power station under operation. It consists of two units of 210 MW each and has, upto the end of March, 1973, produced about 6078 million units of electrical energy. The first unit of the Rajasthan Atomic Power Project, which has a capacity of 200 MWe, attained criticality on 11-8-72 and was synchronised to the grid on 30th November, 1972. It has since been producing power intermittently.

- (b) Apart from the production of electricity, atomic energy has found extensive peaceful applications in the fields of agriculture, biology, medicine and industry. Details of these are given in the Annual Reports of the Department of Atomic Energy which are circulated to the Hon'ble Members and copies of which are available in the Parliament Library.
- (c) and (d) India has power projects collaboration agreements with USA and Canada and bilateral agreements for collaboration in the field of peaceful uses of atomic energy with many countries which include some developed countries These are: Afghanistan, Belgium, Czechoslovakia, Arab, Republic of Egypt, France, Federal Republic of Germany, Hungary, Philippines, Romania, Spain and Collaboration proposals other advanced countries are not envisaged in the near future.]

WAZIRABAD ROAD BUS STAND INCIDENT

NHRI DEBANANDA AMAT:
SHRI SUNDAR MANI PATEL:
SHRI K. C. PANDA:
SHRI LOKANATH MISRA:
SHRI DAHYABHAI V. PATEL:
SHRI CHANDRAMOULI JAGARLAMUDI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government's attention has been invited to a report appearing to the effect in the Times of India of the 16th March, 1973, that two persons were stabbed near the Wazirabad Road Bus stand on the morning of the 15th March;
 - (b) if so, details of the incident;
- (c) whether law and order situation in the Capital City has been fast deteriorating during the recent past; and
 - (d) Government's reaction thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) Yes.

- (b) On 15-3-73, a D.T.C. bus stopped at Wazirabad Road Bus Stop. The students already in the bus objected to other persons boarding the bus. In the resulting dispute, two persons were stabbed.
- (c) No. There has been some increase in the registration of crime.
 - (d) Does not arise.

NON DELIVERY OF HABEAS CORPUS PETITION

- 181. DR. K. MATHEW KURIAN: Will the Minister of COMMUNICATIONS be pleased to state:
- (a) whether any inquiry has been instituted into the allegation of deliberate non-delivery of habeas corpus petition sent by a detenue of the Vizag prison and addressed to Calcutta High Court by mail;
 - (b) if so, the details thereof; and
 - (c) Government's reaction thereto?

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA): (a) Yes.

(b) and (c) Two registered covers sent by Superintendent Central Jail Vishakhapatnam, to the Registrar, Calcutta High Court were returned undelivered as "not properly addressed, hence not known".

^{†[]} English translation.

¹⁸ RSS/73—3.